

year during which appointments were made under this scheme was 1955-56. In terms of the Scheme, Central assistance at the rate of 25 per cent of the expenditure involved in continuing the services of the persons appointed in 1955-56 was payable to the State Governments in 1957-58 and this is why Central grants were sanctioned even though no appointments were made during that year.

Educational Institutions of Bombay

1395. **Shri Pangarkar:** Will the Minister of Education be pleased to state:

(a) the names of the private educational institutions of Bombay which applied for non-recurring grants to the Central Government since January, 1955 to December, 1957;

(b) if so, the amount sanctioned to each institution;

(c) whether some such cases are still pending disposal; and

(d) if so, by what date the pending cases will be disposed of?

The Minister of Education (Dr. K. L. Shrimali): (a) to (d). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 7.]

Secondary Education in Rajasthan

1396. **Shri Onkar Lal:** Will the Minister of Education be pleased to state:

(a) the number of schemes that have been submitted by the Rajasthan Government regarding reorganization of Secondary Education during 1958-59;

(b) whether any of these schemes has been sanctioned; and

(c) if so, what amount has been given or is proposed to be given to Rajasthan for this purpose?

The Minister of Education (Dr. K. L. Shrimali): (a) Twenty-four.

(b) Yes, Sir.

(c) Rs. 24,537 lakhs is proposed to be given.

Vigyan Mandirs in Andhra Pradesh

1397. **Shri M. V. Krishna Rao:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state the places where Vigyan Mandirs are to be established during 1958-59 in the Andhra Pradesh?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): The location of the Vigyan Mandirs will be decided in consultation with the State Government.

Secondary Education in Andhra

1398. **Shri M. V. Krishna Rao:** Will the Minister of Education be pleased to state:

(a) the number and names of schemes of the Andhra Pradesh Government regarding re-organisation of Secondary Education during 1958-59, which have been sanctioned; and

(b) the total amount proposed to be given to the Andhra Pradesh Government in this regard?

The Minister of Education (Dr. K. L. Shrimali): (a) 1. 12 High Schools and 128 additional Sections opened during 1956-57.

2. Grant-in-aid to higher forms and additional sections opened in Oriental High schools during 1957-58.

3. Extra cost of upgrading 25 High schools into Higher Secondary and Multi-purpose schools during 1957-58 and revision of salaries of teachers of Higher forms.

4. Grant-in-aid to New Forms permitted to be opened in Aided Secondary schools during 1957-58.

5. Grant-in-aid to New High Schools and new forms and additional sections opened in Local Board High Schools during 1957-58.

8. Buildings and Playgrounds and equipment to Government Local Board, and aided Schools converted into Higher Secondary or Multi-purpose Schools during 1957-58.

7. Maintenance of Government Training College, Nellore.

8. Reorganisation of staff in Government Training College.

9. Buildings and Playgrounds to St. Joseph's Training College, Guntur.

10. Buildings for Government Training College, Nellore.

11. Buildings for Government Training College, Rajahmundry.

12. State Educational and Vocational Guidance Bureau.

13. 4 additional District Educational Officers programmes for 1957-58.

14. Creation of the office of the Divisional Inspector of Schools, Guntur.

15. Establishment of 2 additional sections in the office of the Commissioner for Government Examinations.

16. Appointment of 10 additional School Assistants in Government Secondary Schools.

17. Building grant for B. H. Hindu Girls High School, Guntur.

18. Building grant to R. V. S. and C. V. S. High School, Chilakalapudi.

19. Construction of building and supply of equipment to Higher Secondary and multi-purpose schools.

20. Buildings for Government High School, Visakhapatnam.

21. Conduct of 2 Graduate re-training Courses in Basic Education.

22. Conduct of Citizenship Training courses.

23. Conversion of Part-time B. Ed. course in M. R. College, Vizianagram, into a full fledged B. Ed. College.

24. Appointment of an additional clerk and Secondary Grade Teacher in the Government Training College, Kurnool.

25. Creation of the office of the 3rd Inspectress of Girls' Schools.

26. Grant-in-aid to schools opened during 1956-57 and 1957-58.

27. Appointment of 29 additional teachers in schools in which Higher Secondary classes programmed to be opened during 1956-57.

28. Appointment of 29 additional teachers in which Higher Secondary classes were programmed to be opened during 1957-58.

29. Conversion of high schools, Mahboobabad and Suryapet into Multi-purpose schools.

30. Conversion of Agarwal High School into Multi-purpose school.

31. Improvement of Core subjects in 46 High Schools.

32. Improvement of Libraries in 46 High Schools.

33. Re-organisation of B. Ed. College, Warrangal.

34. Revival of certain courses in multi-purpose schools and revision of salaries.

35. Appointment of additional staff in Government Higher Secondary Schools.

36. Supply of furniture and equipment for new classes in Higher Secondary Schools.

37. Opening of Higher Secondary Schools in 3 Government Middlecum-High Schools.

38. Teaching grant to new Secondary schools and classes opened during 1958-59.

39. Conversion of high schools into multi-purpose schools.

40. Improvement of teaching in Core-subjects.

41. Construction of Buildings for 17 High Schools.

42. Organisation of seminars and etc.

43. Creation of 2 offices of Inspectresses of Girls schools. .

44. Creation of an additional office of the regional Deputy Director of Public Instruction.

45. Provision of Jeeps to District Educational Officers.

(b) Rs. 17.76 lakhs is proposed to be given.

University Grants Commission

1399. Shri M. V. Krishna Rao: Will the Minister of Education be pleased to state the amounts to be allotted to the various universities in Andhra Pradesh by the University Grants Commission during 1958-59?

The Minister of Education (Dr. K. L. Shrimall): A sum of Rs. 33,97,003 is likely to be allotted to Universities

of Andhra, Osmania and Sri Venkateswara in Andhra Pradesh during 1958-59.

Welfare Schemes for Scheduled Castes and Backward Classes

1400. Shri M. V. Krishna Rao: Will the Minister of Home Affairs be pleased to state:

(a) the total amount of grant-in-aid allocated to the Andhra Pradesh for the welfare schemes for Scheduled Castes, Scheduled Tribes and other Backward Classes for 1958-59; and

(b) whether any intensive Multi-purpose Project is being started during the same period?

The Deputy Minister of Home Affairs (Shrimati Alva):

State Sector	Allocation made during 1958-59	Central share of expenditure
	Lakhs	Lakhs
Scheduled Tribes	42.62	21.31
Scheduled Castes	25.89	12.94
Ex-Criminal Tribes	3.16	1.58
Other Backward Classes	4.33	2.17
TOTAL	76.00	38.00
Central Sector		
Scheduled Tribes	19.33	19.33
Scheduled Castes	9.44	9.44
Ex-Criminal Tribes	1.66	1.66
TOTAL	30.43	30.43